

(c) what is the period of extension granted to these personnel under the changed rules?

The Deputy Minister of Defence (Shri Baghuramiah): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 88.]

मध्य प्रदेश में माध्यमिक शिक्षा योजनायें

५७४ श्री राबेनाल व्यास : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश सरकार ने दूसरी पंचवर्षीय योजना के अन्तर्गत माध्यमिक शिक्षा के पुनर्गठन की कितनी योजनायें केन्द्रीय सरकार से सहायता के लिये अब तक प्रस्तुत की हैं ; और

(ख) उनके लिये कितनी धन राशि मंजूर की गई है या मंजूर की जाने वाली है ?

शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री (डा० का० ला० बीमाली)

(क) छियालीस

(ख)

१९५६-६१ १९८.५१ लाख रु०

१९५६-५७ ८,४१,२३१ लाख रु०

१९५७-५८ २१,५८,३०० लाख रु०

Korba Coalfields

475. Shri T. B. Vittal Rao: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the quantity of coal raised from the Korba Coalfields during the year 1957; and

(b) the total amount invested on these coalfields up-to-date?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) 4,006 tons, all from the pilot quarry and the first pair of inclines.

(b) Rs. 68,00,000, including the cost of civil works, machinery, equipment and stores against the target of production aimed at by the end of 1960-61.

Autonomous Status of Darjeeling District

476. Shri S. M. Banerjee: Will the Minister of Home Affairs be pleased to state:

(a) whether the citizens of Darjeeling (West Bengal) have submitted a memorandum requesting grant of autonomy for the District of Darjeeling; and

(b) if so, action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) The grant of autonomy to the Darjeeling District does not appear to be a feasible proposition. The other points raised in the memorandum have been brought to the notice of the State Government.

Delhi Polytechnic

477. Shri Parulekar: Will the Minister of Education and Scientific Research be pleased to state:

(a) the nature of recreational facilities such as play-grounds etc. attached to the Delhi Polytechnic Institute; and

(b) the action being taken to provide more of such facilities to the students?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) and (b). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 89.]

Disposal of cases in Manipur Courts

478. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) how many cases have been disposed of in the Court of District and Sessions Judge, Manipur during the years 1955, 1956 and 1957 respectively;